

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No. 1569/1998

New Delhi this the 30th June, 2000

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN(A)  
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

In the matter of :

1. Dr. D.S. Rana S/o  
Sh. B.S. Rana  
Research Associate, I.A.R.I.  
(Division of Soil Science &  
Agriculture Chemistry),  
Pusa, New Delhi
2. K.P. Singh, S/o  
Sh. Mahender Singh  
Research Associates, IARI  
Pusa, New Delhi
3. Dr. Jasbir Kaur, W/o  
Sh. T.S. Madan,  
Research Associates, IARI,  
New Delhi
4. Km. Kavita D/o Azad Singh  
Research Associates, IARI,  
New Delhi
5. Dr. Aditya Sharma S/o  
Dr. R.K. Sharma  
Research Associates, IARI,  
Pusa, New Delhi
6. Shriniwas Giri S/o  
Sh. O.P. Giri  
Research Associates, IARI,  
Pusa, New Delhi
7. Sh. Faiz Mohammad,  
S/o Sh. Immamudeen Khan,  
Rice Section, Div. of Genetics  
IARI, III,  
New Delhi

8. Shri Ashutosh Pandey,  
S/o Shri Uday Shankar Pandey,  
Brassica Section, Genetics Div.  
IARI  
New Delhi.
9. Shri Bhupendra Kumar  
S/o Shri H.S. Chaturvedi,  
R/o R2-56-A , Gali No. 5/3  
Sagarpur Main,  
New Delhi-46
10. Shri Birendra Kumar Vatsa  
S/o Shri M.S. Vatsa,  
S/o Dr. M.S. Sachdev,  
Nuclear Research Lab.  
IARI, New Delhi.
11. Km. Anita Barnwal  
Maize Research Directorate  
IARI New Delhi-12
12. Shri A.A. Jafri  
Maize Research Directorate  
IARI New Delhi-12
13. Dr. Gopal Bhardwaj  
Division of Genetics.  
IARI New Delhi-12
14. Shri Arun Kumar  
Division of Genetics.  
IARI New Delhi-1
15. Shri C.P. Singh  
Division of Environmental Sciences  
IARI New Delhi-12
16. Smt. Sangeeta Gupta  
Division Floriculture &  
Landscaping, IARI New Delhi-12
17. Shri M.K. Dwivedi  
Division of Environmental Sciences  
IARI New Delhi-12
18. Dr. Gyanendra Singh  
Division of Vegetable Crops  
IARI New Delhi-12

19. Shri Ashok Singh  
Division of Vegetable Crops  
IARI New Delhi-12
20. Shri Pragat Singh  
Division of Environmental Sciences  
IARI New Delhi-12
21. Shri S.K. Chourasia  
Division of Agrl. Engineering  
IARI New Delhi-12
22. Shri Rajendra Singh  
Division of Genetics  
IARI, New Delhi-12
23. Dr. M.N. Tripathi  
Division of Nematology  
IARI New Delhi-12
24. Shri Arun Kumar Singh  
Division of Engineering,  
IARI New Delhi-12
25. Dr. Shoraj Singh  
Division of Genetics  
IARI New Delhi-12
26. Shri Ramashray Singh  
Division of Genetics  
IARI New Delhi-12
27. Shri A.B. Chaudhary  
Division of Genetics  
IARI New Delhi-12
28. Shri Sandeep Dhama  
Division of Seed Science of  
Technology, IARI New Delhi-12
29. Shri Ashok Kumar Yadav  
Division of Environmental Sciences  
IARI New Delhi-12
30. Shri Awani Kumar Singh  
Division of Agrl. Engineering  
IARI New Delhi-12
31. Shri Anupam Raj  
Division of Plant Physiology  
IARI New Delhi-12

32. Sh. Dhananjay Kumar Singh,  
Division of Agronomy  
IARI, New Delhi-12
33. Sh. Manoj Sharma,  
Division of Genetics  
IARI, New Delhi
34. Dr. Krishna Kumar  
Division of Plant Pathology  
IARI, New Delhi-12

..... Applicants

(By Advocate Sh. M.M. Sudan)

Versus

1. Union of India through  
Director, Indian Agricultural Research  
Institute under Indian Council of  
Agricultural Research,  
Pusa, New Delhi-110012

.....Respondent

(By Advocate Sh. Vijay Chaudhary)

ORDER (Oral)

HON'BLE SH. S.R. ADIGE, VC(A)

1. Heard both sides.

2. It is not denied before us that the directions contained in the CAT order dated 31.3.1997 in O.A. NO. 438/1997 Dr. D.S.Rana and others Vs. Union of India & Ors. substantially covers the claims of the applicants in the present O.A.

3. The aforesaid order dated 31.3.1997, has itself been modified by the Delhi High Court order dated 9.7.99 in CW No.3417/97.

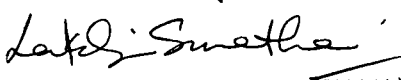
4. We are informed that an R.A. has already been moved separately before Delhi High Court seeking modification in the aforesaid order dated 9.7.99 in CW No. 3417/97.

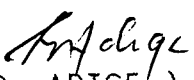
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5. Accordingly this O.A. is disposed of in terms of the directions contained in the Tribunal's order dated 31.3.97 as modified by the Delhi High Court in its order dated 9.7.99.

6. It is made clear that in the event that the review application before the Delhi High Court seeking modification in order dated 9.7.99 succeeds, such benefits as flow consequent to <sup>that</sup> modification, should also be extended to the applicants.

7. The O.A. is disposed of accordingly. No costs.

  
( SMT. LAKSHMI SWAMINATHAN )  
Member(J)

  
(S.R. ADIGE )  
Vice Chairman(A)